

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JUNE, 2024**

(data as on 02.07.2024)

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	13	6	242
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	216	136	2,064
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	15	1	205
BONDED LABOUR (Inc. Code 601)	34	4	12
CHILDREN (Inc. Code 100-117)	27	28	125
WOMEN (Inc. Code 1300-1316)	439	313	107
SC/ST/OBC (Inc. Code 1900-1909)	75	54	39
OTHERS	6,053	4,313	2,369
<b>TOTAL</b>	<b>6,872</b>	<b>4,855</b>	<b>5,163</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of June, 2024**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU	14	0	134
HRD	1	0	2

**Cases where NHRC recommended Monetary relief during the month of June, 2024**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
CHILDREN	1	5,00,000
MURDER OF CHILD	1	50,000
MEDICAL NEGLIGENCE	1	4,00,000
DENIAL OF DOCTORS/PARA MEDICAL STAFF DURING PANDEMIC	1	1,50,000
CUSTODIAL DEATH (Judicial)	13	67,50,000
ABUSE OF POWER	1	25,000
FAILURE IN TAKING LAWFUL ACTION	1	25,000
MISCELLANEOUS	1	50,000
DEATH DUE TO ELECTROCUTION	1	5,00,000
EDUCATIONAL INSTITUTIONS/ TECHNICAL INSTITUTIONS (GOVT./PVT.)	1	1,00,000
HARASSMENT OF STUDENTS AND PARENTS	1	25,000
<b>TOTAL</b>	<b>23</b>	<b>85,75,000</b>